

BPL families in Odisha

2070. SHRI RABINARAYAN MOHAPATRA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Ministry obtained the HASHIM Committee Report to identify the BPL families in Odisha as stated by the then Hon'ble Minister while replying to the supplementary question to Starred Question No. 146 on 7th March, 2013;

(b) if not, the time-limit that has been scheduled to submit the report by the said Committee; and

(c) whether Government has scheduled any time-limit to formulate guideline to identify BPL families in Odisha (which were identified in the year 1997) based upon the 2011 census?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) and (b) In order to evolve a uniform methodology for identification of urban Below Poverty Line (BPL), the Planning Commission, in May, 2010, constituted an Expert Group under the Chairmanship of Professor S.R. Hashim to recommend the detailed methodology for identification of BPL families in the urban areas. The Expert Group has submitted its final report to the Planning Commission on 24th December, 2012. The Final report was made available to the Ministry of Housing and Urban Poverty Alleviation on 25th March, 2013.

(c) The Government of India has launched the combined Rural-Urban Socio-Economic and Caste Census (SECC) in June, 2011 throughout the country including Odisha. The States are currently doing the survey work with technical and financial support of Government of India. The timelines for identification of urban BPL population will depend on completion of survey.

Benefit under SJSRY

†2071. SHRI RAGHUNANDAN SHARMA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the number of persons benefited under various schemes along with Swarna Jayanti Shahari Rozgar Yojana (SJSRY) implemented by Government for the urban unemployed persons and the details of amount sanctioned, amount released further, actual expenditure made and targets achieved, State-wise/Union Territory-wise;

†Original notice of the question was received in Hindi.

(b) whether the Government proposes to extend purview of the above-said scheme; and

(c) the details of schemes being implemented for providing the employment to the poor in the country State/Union Territory-wise along with Madhya Pradesh during each year of last three years and current year?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) Details showing State-wise funds released and actual expenditure and number of beneficiaries covered under Swarna Jayanti Shahari Rozgar Yojana (SJSRY) since its inception is given in the Statement-I (*See* below).

(b) Yes, Sir. The Ministry of Housing and Urban Poverty Alleviation has proposed to launch a “National Urban Livelihoods Mission (NULM)” in Twelfth Five Year Plan, which will replace the existing Swarna Jayanti Shahari Rozgar Yojana (SJSRY) The NULM would focus on organizing urban poor in self help groups, creating opportunities for skill development leading to market-based employment and helping them to set up self-employment ventures by ensuring easy access to credit. The Mission would aim at providing shelter equipped with essential services to the urban homeless in a phased manner. In addition, the Mission would also address livelihood concerns of the urban street vendors.

(c) The Ministry of Housing and Urban Poverty Alleviation is implementing the scheme of Swarna Jayanti Shahari Rozgar Yojana (SJSRY) through State/UT Governments including Madhya Pradesh which aims to provide gainful employment to the urban unemployed and under-employed poor, by encouraging setting up of self employment ventures by the urban poor living below the poverty line, skills training and also through providing wage employment by utilizing their labour for construction of socially and economically useful public assets.

Statement showing State-wise number of beneficiaries assisted for setting up of Individual/Group micro enterprise and skilled trained under Swarna Jayanti Shahari Rozgar Yojana (SJSRY) as per reported by States/UTs during last three years and current year are given in Statement-II.

Statement-I

A Statement showing State-wise Central Funds Released and Utilized and Number of beneficiaries covered under Swarna Jayanti Shahari Rozgar Yojana (SJSRY) since its inception

Sl. No.	Name of the States/ UTs	Financial (Rs. in lakhs)		Physical			
		Released	Utilized*	No. of beneficiaries assisted for setting up Individual/ Group micro- enterprises	No. of beneficiaries provided skill training (STEP-UP)	No. of beneficiaries assisted through Revolving Fund for T&CS under UWSP	No. of Mandays of work generated under UWEP (in lakhs)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	48997.52	44132.27	204375	184739	185000	98.11
2.	Arunachal Pradesh	1488.61	1307.86	761	596	16	5.75
3.	Assam	21542.33	18982.58	9233	9386	208	37.83
4.	Bihar	13423.25	11667.50	48459	211051	894	54.26
5.	Chhattisgarh	10444.82	8704.31	22915	26968	9192	8.16
6.	Goa	346.65	222.90	655	1570	104	1.96

7.	Gujarat	23986.50	20034.00	84168	213541	16180	25.93
8.	Haryana	10193.60	8412.54	38575	57395	1681	6.03
9.	Himachal Pradesh	1214.59	878.98	2803	5593	39	6.11
10.	Jammu and Kashmir	3101.98	2648.23	13711	30297	49	0.88
11.	Jharkhand	4967.55	3415.25	4667	24171	317	1.87
12.	Karnataka	38944.42	35035.42	131600	405523	140826	100.74
13.	Kerala	12367.56	12367.56	54974	60071	13637	5.37
14.	Madhya Pradesh	45432.41	41905.91	227652	466770	43910	53.23
15.	Maharashtra	71494.35	64671.75	311355	451762	67856	55.43
16.	Manipur	3221.96	2822.31	1617	11325	88	11.82
17.	Meghalaya	1212.69	977.95	2113	2031	52	2.59
18.	Mizoram	5359.62	5359.62	1279	18038	10699	17.39
19.	Nagaland	3146.46	2814.21	1698	414	747	38.47
20.	Odisha	13301.59	13301.59	118460	69025	5925	32.11
21.	Punjab	5394.88	2139.78	9099	22072	106	5.69
22.	Rajasthan	18964.17	16897.08	107219	107175	7023	34.43

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1	2	3	4	5	6	7	8
23.	Sikkim	1025.87	935.25	643	397	203	4.29
24.	Tamil Nadu	49133.15	38935.82	205485	186137	52885	93.21
25.	Tripura	2881.49	2698.78	16240	20870	1351	30.60
26.	Uttarakhand	3919.16	3297.06	2939	4793	69	6.93
27.	Uttar Pradesh	67071.05	67071.05	234848	356984	63023	106.36
28.	West Bengal	30486.42	23763.17	99039	167579	38602	49.78
29.	Andaman and Nicobar Islands	412.85	390.05	187	1	6	4.62
30.	Chandigarh	1139.80	1037.80	1796	8680	34	0.00
31.	Dadra and Nagar Haveli	404.13	400.57	69	219	1	1.02
32.	Daman and Diu	243.28	50.81	68	0	0	0.04
33.	Delhi	855.15	430.14	1960	3835	76	0.00
34.	Puducherry	1313.52	1275.94	9024	9645	1526	6.3-3
TOTAL:		517433.38	458986.04	1969686	3138653	662325	908.04

*Based on the Utilization Certificates (UCs) submitted by the States/UTs.

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Statement-II

State-wise Number of beneficiaries assisted for setting up of Individual/Group micro-enterprises and skilled trained under Swarna Jayanti Shahari Rozgar Yojana (SJSRY) for the last 3 years and current year

Sl. No.	Name of the States/ UTs	2010-11		2011-12		2012-13		2013-14*	
		No. of beneficiaries assisted for setting up Individual/ Group micro- enterprises	No. of beneficiaries provided skill training (STEP-UP)	No. of beneficiaries assisted for setting up Individual/ Group micro- enterprises	No. of beneficiaries provided skill training (STEP-UP)	No. of beneficiaries assisted for setting up Individual/ Group micro- enterprises	No. of beneficiaries provided skill training (STEP-UP)	No. of beneficiaries assisted for setting up Individual/ Group micro- enterprises	No. of beneficiaries provided skill training (STEP-UP)
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	22505	26753	12946	67664	11737	50567	134	2268
2.	Arunachal Pradesh	34	28	143	213	156	252	167	125
3.	Assam	126	470	206	1006	190	3903	0	0
4.	Bihar	0	17134	1449	5170	35	58663	0	0
5.	Chhattisgarh	2773	3701	4582	10505	4407	16908	346	0
6.	Goa	0	0	14	59	45	40	0	0

1	2	3	4	5	6	7	8	9	10
7.	Gujarat	11302	31517	9848	43179	3085	40778	172	7688
8.	Haryana	2424	4724	2269	2440	2752	4217	107	8596
9.	Himachal Pradesh	26	112	69	262	169	485	0	0
10.	Jammu and Kashmir	200	2356	88	1380	573	1904	0	0
11.	Jharkhand	784	2874	116	438	2690	8733	115	975
12.	Karnataka	7557	13397	12343	26644	8333	45562	376	0
13.	Kerala	2895	3190	3920	5040	8003	20011	0	0
14.	Madhya Pradesh	17822	31439	13580	27586	17603	51269	638	16111
15.	Maharashtra	42148	38669	13472	56168	33037	60821	1196	5288
16.	Manipur	8	131	0	1283	0	669	0	177
17.	Meghalaya	52	154	0	0	34	150	0	0
13.	Mizoram	546	3145	759	2755	554	4913	0	0
19.	Nagaland	326	154	905	864	321	1350	0	0
20.	Odisha	9506	3356	5939	7364	8594	23937	166	6397
21.	Punjab	66	0	59	995	13	2502	17	422

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22.	Rajasthan	7353	3355	5947	9131	5629	26485	0	0
23.	Sikkim	150	320	106	908	73	112	1	627
24.	Tamil Nadu	8585	7198	11141	29656	11282	27570	14266	9086
25.	Tripura	382	1586	433	1688	458	1659	0	0
26.	Uttarakhand	914	2168	725	1890	694	1520	3	220
27.	Uttar Pradesh	9943	52419	5509	31846	10724	11393	1496	0
28.	West Bengal	5019	5878	13411	24870	10750	58116	0	0
29.	Andaman and Nicobar Islands	43	0	65	0	45	0	0	0
30.	Chandigarh	114	124	444	616	324	816	78	447
31.	Dadra and Nagar Haveli	0	0	5	60	12	0	0	0
32.	Daman and Diu	0	0	0	0	0	0	0	0
33.	Delhi	2511	548	316	1230	415	3807	3	577
34.	Puducherry	1423	276	534	760	254	215	0	0
TOTAL:		157537	257176	121343	363670	142991	529327	19281	59004

*As per the MPRs received from the States/UTs for the month ending June, 2013.

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